

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SWrit Petition(s) (Civil) No(s). 179/2026

AMAR SINGH & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 45667/2026 - EX-PARTE STAY

Date : 25-02-2026 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Petitioner(s) : Mr. Rishi Kapoor, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following

O R D E R

1. Issue notice, returnable on 11.03.2026.
2. Tag with SLP (Civil) No. 7649/2023.
3. Let a complete set of soft copy of paper book be supplied to the office of Mr. Rajiv Jain, learned Amicus Curiae in SLP (Civil) No. 7649/2023.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS(PREETHI T.C.)
ASSISTANT REGISTRAR